CENTRAL ADMINISTRATIVE TRIBUNAL PATNA BENCH CIRCUIT BENCH, RANCHI CP/051/00047/15 [Arising out of OA 192/2013(R)]

Date of Order: 22/10/2018

CORAM HON'BLE MR. K.N. SHRIVASTAVA, ADMINISTRATIVE MEMBER HON'BLE MR. JAYESH V. BHAIRAVIA, JUDICIAL MEMBER

Applicant.	
- By Advocate: - None	-Versus-
Sachida Nand Agarwal, Respondents.	

By Advocate(s): - Mr. Prabhat Kumar

ORDER [ORAL]

Per Mr. K.N. Shrivastava, A.M.:- This C.P. has been filed for alleged non-compliance of the Tribunal's order dated 25.03.2015 in OA 192/2013(R).

2. Shri Prabhat Kumar, learned counsel for the respondents places on record a copy of order dated 08.08.2018 of Hon'ble High Court of Jharkhand in WP(S) No. 1934 of 2017 (The Union of India Vs. Mr. Binay Hembrom & Ors.) whereby the order of the Tribunal has been stayed. He, thus, prays for adjourning the matter sine die. Shri Kumar has further brought to our notice

that Shri M.K. Tambuli, learned counsel for the contempt petitioner was also present in the Hon'ble High Court when the aforementioned order was passed.

- 2. In view of the above, we order closure of the contempt petition with liberty to the contempt petitioner to seek its revival if the order of the Tribunal survives in the Hon'ble High Court.
- 3. Let a copy of this order be served upon the learned counsel for the contempt petitioner.

[Jayesh V. Bhairaiva]
Judicial Member
Srk.

[K.N. Shrivastava]
Administrative Member